

LOK SABHA
UNSTARRED QUESTION NO.1924
TO BE ANSWERED ON 05.05.2016

URBAN HAATS

1924. SHRI DUSHYANT SINGH:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Standing Committee on the Review of Urban Haats (2014-15) has recommended the establishment of Urban Haats in various States/UTs in order to provide direct market facilities to handicraft artisans and handloom weavers;
- (b) if so, the details thereof;
- (c) whether various State Governments including Rajasthan have submitted project reports to the Union Government for establishment of Urban Haats;
- (d) if so, the details thereof; and
- (e) whether the Government intends to issue administrative and financial sanctions for establishment of these urban haats and if so, the details thereof and if not, the reasons therefor?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a): Yes, Madam.

(b): The Standing Committee noted that the main objective of the scheme of setting up of the Urban Haats is to establish a permanent marketing infrastructure in towns/metropolitan cities to provide direct marketing facilities to the handicrafts artisan/handloom weavers and enable them to sell their products round the year to a wider targeted audience/ customers. In pursuance of that objective, the Ministry have been facilitating setting up of Urban Haats, which are owned, managed and operated by Implementing Agencies such as the State Handicrafts/ Handlooms Development Corporations/Tourism Development Corporation/ Urban local bodies.

(c): Yes, Madam.

(d): The Urban Haat at Alwar (Rajasthan), Hubli (Karnataka), Bishnupur (Manipur) and Dogergarh (Chhattisgarh) including Rajasthan.

(e): Government will issue administrative and financial sanctions for establishment of these Urban Haats, subject to fulfillment of complete documentation availability of suitable land etc.
